NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

Company Petition No. 14/(MAH)/2012 CA No. :

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SIGNATURE

VOM

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.02.2017

NAME OF THE PARTIES:

M/s. R S M Properties Pvt. Ltd.

V/s.

M/s. Supermax International Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397-398 of the Act 1956 & 241-242 of the Companies Act, 2013

S. No. NAME DESIGNATION

30. Ankit Lohia.

a/w Vishal Thakur i/b Argus Partners.

Advocate for Resp Na 10

ORDER

C.P. No. 11 to 14/397-398/CLB/MB /2012

At request of the parties, list this matter for final hearing on 24.03.2017.

Sd/-

B.S.V. PRAKASH KUMAR MEMBER (JUDICIAL).

Sd/-

V. NALLASENAPATHY MEMBER (TECHNICAL).